SHRI DIPANKAR MUKHERJEE: Sir, this is not a Constitutional reply. ...(Interruptions)...

श्री सभापति:यह क्याबात कर रहे हैं आप?...(व्यवधान)....

SHRI DIPANKAR MUKHERJEE: Who is dramatising the issue? ... *(Interruptions)...No* point has been answered... *(Interruptions)...* 

श्री सभापति:बस कह दिया आपने, प्वाइंट रेज़ कर दिया है।बैठिए...बैठिए।

श्री मती सुषमा स्वराज: सभापित जी, चाहिए तो यह था कि ये इस कृत्य के लिए हमारी सराहना करते, हमारी प्रशंसा करते लेकिन ये हमें कटघरे में खड़ा कर रहे हैं। मैं आपके माध्यम से कहना चाहती हूं कि यह निर्णय लेकर हमने कोई गलती नहीं की, संविधान की अवमानना नहीं कि बल्कि भारत के संसदीय लोकतंत्र में एक नई परम्परा, उच्च परम्परा और स्वस्थ परम्परा कायम की हैं।

SHRI DIPANKAR MUKHERJEE: Sir, is this a Constitutional reply? No point has been answered. Hon. Pranab Mukherjee is a senior Member of Parliament... (Interruptions)... No point has been answered..... (Interruptions)... Sir, you have to protect us... (Interruptions)...

MR. CHAIRMAN: Reply has been given. Please take your seat. ..(Interruptions)...

SHRI DIPANKAR MUKHERJEE: Sir, a Parliamentary debate cannot be bypassed like that...(Interruptions)...

MR. CHAIRMAN: Please take your seat.

## THE INTERIM BUDGET (RAILWAYS) 2004-05

MR. CHAIRMAN: Now, the Interim Budget (Railways) 2004-05.

THE MINISTER OF RAILWAYS (SHRI NITISH KUMAR): Sir, I beg to lay on the Table a Statement (in English and Hindi) of the Interim Budget (Railways) for the year 2004-05.

SHRI DIPANKAR MUKHERJEE (West Bengal) : Sir, you have to protect us. The reply has not come. It is a Constitutional question which has not been addressed. It is a dramatic *reply...(Interruptions)...* Sir, if it is a reply to the question, then,' we have also seen this Budget on TV. What is the necessity for Parliament to pass it? सर,यह बजट आ चुका हैं। यह बजट भी मीडिया में आ चुका हैं।... (Interruptions)...

श्री जयन्ती लाल बरोट(गूजरात)ःसभापति महोदय...(व्यवधान)..

श्री सभापति:आप बैठिए। आप बैठ जाइए। वे भी बैठ जाएंगे, आप भी बैठ जाइए। मैं उनको बैठाता हूं। यह शर्त मत रखिए कि ये बैठेंगे तभी बैठूंगा —यह शर्त मत रखिए ....(व्यवधान)...अर्जुन सिंह जी बोलिए।

SHRI ARJUN SINGH (Madhya Pradesh): Hon. Chairman, Sir, we sat through the speech of the hon. Parliamentary Affairs Minister. I did not raise my voice even once, because I was looking forward to a rational reply to the points raised by hon. Pranab Mukherjee. ...(Interruptions)...

श्री जयन्ती लाल बरोट: आपके बोलने से क्या फर्क पड़ेगा ?

श्री अर्जून सिंह: मत मानिए।

THE MINISTER OF PARLIAMENTARY AFFAIRS (SHRIMATI SUSHMA SWARAJ): Sir, there could not have been a more rational reply than this.

SHRI ARJUN SINGH: Yes, but I can understand that in the panic that has ensued in this Government, she got the wrong br[efmg. ..(Interruptions)..

श्री सभापति:चलिए, बस हो गया।

श्री एम. वंकैया नायड्(कर्णाटक): जनता के पास जाएंगे, उसमें पैनिक कहां से आया?

श्री सभापति:आप जाइए ना, ये कब मना कर रहे हैं ?

श्री एम. वेंकैया नायडुः ये तो पैनिक हो रहे हैं।

श्री सभापति:ये पैनिक हो रहे हैं तो उसका इलाज आपके पास है क्या ? Now, Supplementary Demands for Grants (Railways) 2003-04.

## SUPPLEMENTARY DEMANDS FOR GRANTS (RAILWAYS) 2003-04

THE MINISTER OF RAILWAYS (SHRI NITISH KUMAR): Sir, I beg to lay on the Table a Statement (in English and Hindi) showing the Supplementary Demands for Grants (Railways) for the year 2003-04.